

**GOVERNMENT OF INDIA
MINISTRY OF POWER
LOK SABHA
UNSTARRED QUESTION NO.1717
ANSWERED ON 01.08.2024
NEW POWER PLANTS IN ODISHA**

1717 SMT. MALVIKA DEVI:

**Will the Minister of POWER
be pleased to state:**

- (a) whether the Government proposes to set up any new power plants in the future in the eastern part of the country, particularly in Odisha and if so, the details thereof;**
- (b) the steps taken/being taken by the Government to ensure that new renewable sources are used to generate power instead of old ones; and**
- (c) the details of the subsidy schemes introduced by the Government under solar, wind and hydro power?**

A N S W E R

THE MINISTER OF STATE IN THE MINISTRY OF POWER

(SHRI SHRIPAD NAIK)

(a) : As per Section 7 of Electricity Act, 2003 setting up of a thermal power plant is a de-licensed activity in the country and any generating company may establish, operate and maintain a generating station without obtaining a license under this Act if it complies with the technical standards relating to connectivity with the grid. However, as per Section 8 (1) of the Electricity Act, 2003, any generating company intending to set up a hydro generating station shall prepare and submit to the Central Electricity Authority (CEA) for its concurrence, a scheme estimated to involve a capital expenditure exceeding such sum (presently, Rs. 1000 crore), as may be fixed by the Central Government, from time to time, by notification.

Thermal Capacity of 20,200 MW has been identified for eastern region of country, which includes 6,640 MW particularly in the state of Odisha. Details are attached at Annexure.

Further, information regarding Hydro Projects in eastern region including Odisha which have been concurred by Central Electricity Authority is given below:

Sl. No.	Name of Project	State
1.	Upper Indravati Pumped Storage Project (600 MW)	Odisha
2.	Rammam-III HEP (800MW)	West Bengal
3.	Turga Pumped Storage Project (1000 MW)	West Bengal
4.	Teesta-St IV Hydro Electric project (520 MW)	Sikkim

(b) : Measures taken by the Government to promote renewable energy sources in the country:

- i. Waiver of Inter State Transmission System (ISTS) charges for inter-state sale of solar and wind power for projects to be commissioned by 30th June 2025.
- ii. Declaration of trajectory for Renewable Consumption Obligation (RCO) up to the year 2029-30.
- iii. Setting up of Ultra Mega Renewable Energy Parks to provide land and transmission to RE developers for installation of RE projects at large scale.
- iv. Schemes such as Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM), Solar Rooftop Phase II, 12000 MW CPSU Scheme Phase II; PM Surya Ghar: Muft Bijli Yojana.
- v. Laying of new transmission lines and creating new sub-station capacity under the Green Energy Corridor Scheme for evacuation of renewable power.
- vi. Notification of standards for deployment of solar photovoltaic system/devices.
- vii. Standard Bidding Guidelines for tariff based competitive bidding process for procurement of Power from Grid Connected Solar PV and Wind Projects.
- viii. Government has issued orders that power shall be dispatched against Letter of Credit (LC) or advance payment to ensure timely payment by distribution licensees to RE generators.
- ix. Notification of Promoting Renewable Energy through Green Energy Open Access Rules, 2022

- x. **Notification of “The Electricity (Late Payment Surcharge and related matters) Rules (LPS rules).**
- xi. **Launch of Green Term Ahead Market (GTAM) to facilitate sale of Renewable Energy Power through exchanges.**
- xii. **National Green Hydrogen Mission launched with an aim to make India a global hub for production, utilization and export of Green Hydrogen and its derivatives.**
- xiii. **Notification of prescribed trajectory for RE power bids to be issued by Renewable Energy Implementation Agencies from FY 2023-24 to FY 2027-28.**
- xiv. **Permitting Foreign Direct Investment (FDI) up to 100 percent under the automatic route**

(c): Central Government has introduced the following subsidy schemes/ measures under solar, wind and hydro power, which are enlisted below:

- i. **Budgetary Support for Flood Moderation/Storage Hydro Electric Projects (HEPs).**
- ii. **Budgetary Support towards Cost of Enabling Infrastructure, i.e. roads/bridges.**
- iii. **Waiver of ISTS Charges on the transmission of power from new Hydro Power Projects, for which construction work is awarded and PPA is signed on or before 30.06.2025. Subsequently, part waiver of ISTS charges, in steps of 25% from 01.07.2025 to 01.07.2028, have been extended for HEPs for which construction work is awarded and PPA is signed up to 30.06.2028.**
- iv. **Waiver of ISTS charges extended to PSPs for which construction work is awarded up to 30.06.2025, subject to certain conditions. Subsequently, part waiver of ISTS charges, in steps of 25% from 01.07.2025 to 01.07.2028, have been extended for PSPs for which construction work is awarded up to 30.06.2028.**
- v. **PM Surya Ghar: Muft Bijli Yojana**
- vi. **Central Public Sector Undertaking (CPSU) Scheme Phase-II (Government Producer Scheme) for grid-connected Solar Photovoltaic (PV) Power Projects by the Government Producers**
- vii. **PLI Scheme ‘National Programme on High Efficiency Solar PV Modules’**
- viii. **Solar Park Scheme**
- ix. **PM-KUSUM scheme**

ANNEXURE**ANNEXURE REFERRED IN REPLY TO PART (a) OF UNSTARRED QUESTION NO. 1717 ANSWERED IN THE LOK SABHA ON 01.08.2024**

THERMAL PROJECTS OF THE EASTERN REGION INCLUDING ODISHA TO BE COMMISSIONED BY 2031-32**(Status as on 25.07.2024)**

Sl. No.	Name of Project	State	Total Capacity (In MW)
1	Darlipalli-II	Odisha	800
2	New Nabi Nagar- II	Bihar	2400
3	Patratu Stage II	Jharkhand	1600
4	Raghunathpur TPS, PH-II	West Bengal	1320
5	Durgapur TPS	West Bengal	800
6	Koderma TPS , PH-II	Jharkhand	1600
7	ChandrapuraExtn TPS	Jharkhand	800
8	NLC Talabira STPS	Odisha	800
9	Buxar TPP-II	Bihar	800
10	Mahanadi Basin Power	Odisha	1600
11	IB Valley Extn St-III, (Unit 5 & 6)	Odisha	1320
12	Tenughat St II	Jharkhand	1320
13	Santaldih TPS, St-II, Unit 3 & 4	West Bengal	1600
14	Barkeshwar TPS, St-II,Unit 3	West Bengal	660
15	Durgapur Projects Limited	West Bengal	660
16	Ind Bharat Extn.	Odisha	800
17	NSL, Nagapatnam Power and Infrastructure Ltd, Talcher, Angul	Odisha	1320
